

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 422 OF 2025**

**IN THE MATTER OF:**

**News Item titled “Experts blame decades of deodar tree felling for worsening Uttarkashi cloudburst” appearing in The New Indian Express dated 10.08.2025**

**MEMO OF PARTIES (As Per ORDER DATED 20.08.2025)**

**News Item titled “Experts blame decades of deodar tree felling for worsening Uttarkashi cloudburst” appearing in The New Indian Express dated 10.08.2025**

**VERSUS**

1. Ministry of Environment, Forest and Climate Change, Dehradun  
25, Subhash Road, Dehradun - 248001  
Email: [moef.ddn@gmail.com](mailto:moef.ddn@gmail.com) (Respondent No.1)
2. District Magistrate, Uttarkashi  
DM Office, Uttarkashi-249193  
Email: [dm-utt-ua@nic.in](mailto:dm-utt-ua@nic.in) (Respondent No.2)
3. Central Pollution Control Board (CPCB)  
Through its Member Secretary  
Parivesh Bhawan, East Arjun Nagar, Delhi-110032  
Email: [mscb.cpcb@nic.in](mailto:mscb.cpcb@nic.in) (Respondent No.3)
4. Jammu & Kashmir PCCF  
Government of Jammu and Kashmir,  
Forest Complex, Shekh Bagh ,Lal Chowk Sri Nagar-190001  
Also at:  
Van Bhavan, Prem Nagar, Old Heritage City,  
Jammu, Jammu and Kashmir 180001  
Email: [pccf-jk@nic.in](mailto:pccf-jk@nic.in)/ [jkwildlife78@gmail.com](mailto:jkwildlife78@gmail.com)  
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